

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2023-24/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Anil Kumar Mishra No. 2, Principal District & Sessions Judge, Bokaro.
2. Mr. Vishwa Nath Shukla. Principal District & Sessions Judge, Chaibasa.
3. Mr. Niraj Kumar Srivastav, Principal District & Sessions Judge, Daltonganj.
4. Mr. Ashok Kumar No. 2, Principal District & Sessions Judge, Deoghar.
5. Mr. Ram Sharma, Principal District & Sessions Judge, Dhanabd.
6. Mr. Manoj Prasad, Principal District & Sessions Judge, Giridih.
7. Mr. Dhruva Chandra Mishra, Principal District & Sessions Judge, Gumla.
8. Mr. Anil Kumar Mishra No. I, Principal District & Sessions Judge, Jamshedpur.
9. Mr. Ramesh Kumar, Presiding Officer, Labour Court, Jamshedpur (U.O.T.).
10. Mr. Rama Shanker Singh, Presiding Officer, Labour Court, Jamshedpur (U.O.T. to Principal District & Sessions Judge, Seraikella vice Mr. Vijay Kumar No. III on his Supernuation on 30.04.2024).
11. Mr. Manoj Kumar Singh, Principal District & Sessions Judge, Latehar.
12. Mr. Rajeev Anand, Principal Judge, Family Court, Latehar
13. Mr. Arvind Kumar Pandey, Principal District & Sessions Judge, Lohardaga.
14. Mr. Lolarak Dubey, Principal Judge, Family Court, Ramgarh.
15. Mr. Alok Kumar Dubey, Principal District & Sessions Judge, Ramgarh.
16. Mr. Diwakar Pandey, Judicial Commissioner, Ranchi.
17. Mr. Syed Saleem Fatmi, Principal Judge, Family Court, Ranchi.
18. Mr. Vijay Kumar No. III, Principal District & Sessions Judge, Seraikella-Kharsawan.
19. Mr. Rajeev Kumar Sinha, Principal District & Sessions Judge, Simdega.
20. Mr. Pawan Kumar No. I, Dist. & Addl. Sessions Judge, Bokaro.
21. Mr. Deepak Baranwal, Dist. & Addl. Sessions Judge, Bokaro (U.O.T.).
22. Mr. Anil Kumar No. 2, Dist. & Addl. Sessions Judge, Bokaro (Bermo at Tenughat).
23. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
24. Mr. Tarun Kumar, District & Addl. Sessions Judge, Chaibasa (U.O.T.).
25. Mr. Suraj Prakash Thakur, Dist. & Addl. Sessions Judge, Chatra.
26. Mr. Shahzad Mohammad Shahzad, Dist. & Addl. Sessions Judge, Chatra (U.O.T.).
27. Mr. Abhimanyu Kumar, Special Judge, POCSO Act, Daltonganj (U.O.T.).
28. Ms. Shweta Dhingra, Dist. & Addl. Sessions Judge, Daltonganj.
29. Ms. Aisha Khan, Dist. & Addl. Sessions Judge, Daltonganj.
30. Mr. Rajendra Kumar Sinha, Dist. & Addl. Sessions Judge, Deoghar (U.O.T.).
31. Mr. Prabhakar Singh, Special Judge POCSO Act, Dhanbad.
32. Mr. Prafulla Kumar, Dist. & Addl. Sessions Judge, Dhanbad.
33. Mr. Kuldeep, Dist. & Addl. Sessions Judge, Dhanbad.
34. Mr. Paras Kumar Sinha, Dist. & Addl. Sessions Judge, Dhanbad.
35. Mr. Kumar Saket, Dist. & Addl. Sessions Judge, Dhanabd.
36. Mr. Rajesh Sinha, Dist. & Addl. Sessions Judge, Dumka (U.O.T.).
37. Mr. Dharmendra Kumar Singh, Dist. & Addl. Sessions Judge, Dumka.
38. Mr. Shivnath Tripathi, Dist. & Addl. Sessions Judge, Garhwa.
39. Mr. Anand Prakash, Dist. & Addl. Sessions Judge, Giridih.
40. Mr. Soumendra Nath Sikdar, Dist. & Addl. Sessions Judge, Giridih.
41. Mr. Laxmikant, Dist. & Addl. Sessions Judge, Giridih.
42. Mr. Rajesh Kumar Bagga, Dist. & Addl. Sessions Judge, Giridih.
43. Mr. Piyush Srivastava, Dist. & Addl. Sessions Judge, Godda (U.O.T.).
44. Mr. Nirupam Kumar, Dist. & Addl. Sessions Judge, Godda.
45. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
46. Mr. Bhupesh Kumar, Dist. & Addl. Sessions Judge, Gumla.
47. Mr. Kumar Pawan, Dist. & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Hazaribagh.
48. Ms. Kashika M. Prasad, Dist. & Addl. Sessions Judge-cum-Spl. Judge SC & ST Act, Hazaribagh.
49. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.

51. Mr. Kanwal Jeet Chopra, Special Judge, POCSO Act, Jamshedpur.
52. Mr. Yogesh Kumar, Addl. Principal Judge, Addl. Family Court, Jamshedpur.
53. Mr. Gati Krishna Tiwary, Addl. Principal Judge, Addl. Family Court, Jamshedpur.
54. Mr. Abhas Verma, Dist. & Addl. Sessions Judge, Jamshedpur.
55. Ms. Kumari Vaishali Srivastava, Dist. & Addl. Sessions Judge, Jamshedpur.
56. Ms. Manju Kumari, Dist. & Addl. Sessions Judge, Jamshedpur.
57. Ms. Namita Chandra, Dist. & Addl. Sessions Judge, Jamshedpur.
58. Mr. Ajai Kumar Srivastava, Dist. & Addl. Sessions Judge, Jamtara (U.O.T.).
59. Mr. Rakesh Kumar Mishra, Dist. & Addl. Sessions Judge, Khunti.
60. Mr. Sanjay Kumar Choudhary, Dist. & Addl. Sessions Judge, Koderma (U.O.T.).
61. Mr. Ajay Kumar Singh, Dist. & Addl. Sessions Judge, Koderma.
62. Mr. Akhilesh Kumar Tiwari, Dist. & Addl. Sessions Judge, Lohardaga.
63. Mr. Rajiv Ranjan, Additional Judicial Commissioner, Ranchi.
64. Mr. Amit Shekhar, Additional Judicial Commissioner, Ranchi (U.O.T.).
65. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Special Judge, offences under SC & ST Act, Ranchi.
66. Mr. Vishal Srivastava, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
67. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
68. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
69. Mr. Sachindra Birua, Additional Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi.
70. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi (U.O.T.).
71. Mr. Rajesh Kumar Singh, Addl. Principal Judge, Addl. Family Court, Ranchi.
72. Mr. Mithilesh Kumar Singh, Addl. Judicial Commissioner, Ranchi.
73. Mr. Sunil Dutta Dwivedi, Addl. Judicial Commissioner, Ranchi.
74. Mr. Pawan Kumar, Addl. Judicial Commissioner, Ranchi.
75. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.
76. Ms. Neeti Kumar, Dist. & Addl. Sessions Judge, Rajmahal (Sahebganj).
77. Mr. Naranjan Singh, Dist. & Addl. Sessions Judge, Simdega.
78. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
79. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
80. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
81. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
82. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Berma at Tenughat).
83. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
84. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
85. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
86. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Gumla.
87. Mr. Parth Sarthi Ghosh, ACJM-cum-Civil Judge (Sr. Div.)-I, Gumla.
88. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Hazaribagh.
89. Mr. Vivek Kumar, Civil Judge (Sr. Div.), Hazaribagh.
90. Ms. Rupa Bandana Kiro, Civil Judge (Sr. Div.), Hazaribagh.
91. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
92. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
93. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
94. Mr. Vishal Gaurav, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
95. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
96. Ms. Saudamini Singh, ACJM-cum-Civil Judge (Sr. Div.)-I-cum-Special Judge Eco. Offences, Jamshedpur.
97. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
98. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
99. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
100. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
101. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
102. Mr. Manoranjan Kumar No. I, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Khunti.
103. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar.
104. Mr. Shashi Bhushan Sharma, ACJM-cum-Civil Judge (Sr. Div.)-I, Latehar.

106. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum- Civil Judge (Sr. Div.)-I, Ramgarh.
107. Ms. Sanjibita Guin, Civil Judge (Sr. Div.), Ramgarh.
108. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi (U.O.T.).
109. Mr. Vikram Anand, Civil Judge (Sr. Div.), Ranchi.
110. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi (U.O.P.).
111. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
112. Mr. Achhat Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
113. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
114. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.), Ranchi.
115. Mr. Shambhu Mahto, Civil Judge (Sr. Div.), Ranchi.
116. Mr. Gautam Gobinda, Civil Judge (Sr. Div.), Ranchi.
117. Mr. Manoj Kumar Indwar, Civil Judge (Sr. Div.)-cum-J.M., Ranchi (U.O.T.).
118. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
119. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
120. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
121. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra (U.O.P.).
122. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra (U.O.P.).
123. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj (U.O.T.).
124. Ms. Samirah Khan, J.M.-cum-P.M.(J.J.B.), Daltonganj (U.O.T.).
125. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (U.O.T.).
126. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (Madhupur) (U.O.T.).
127. Mr. Abhijeet Pandey, S.D.J.M., Dhanbad (U.O.T.).
128. Mr. Zaved Khan, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Dumka.
129. Mr. Ishraque Ziya Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
130. Mr. Abhinandan Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
131. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
132. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
133. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
134. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
135. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda (U.O.T.).
136. Mr. Divyam Choudhary, J.M.-cum-Judge I/c, Godda (U.O.T.).
137. Mr. Pranav Kumar, S.D.J.M., Gumla (U.O.T.).
138. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla,
139. Ms. Reema Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh (U.O.T.).
140. Ms. Arpita Narayan, SDJM-cum-Spl. Court, elected MP & MLA, Hazaribagh.
141. Ms. Anushka Jain, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
142. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
143. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
144. Ms. Sumi Bina Horo, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
145. Mr. Mohit, J.M.-cum-Judge I/c, Hazaribagh.
146. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
147. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
148. Ms. Kanchan Kumari, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur (U.O.T.).
149. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
150. Mr. Utkarsh Jain, J.M.-cum-Judge I/c, Jamshedpur (U.O.T.).
151. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
152. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
153. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
154. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
155. Mr. Mithilesh Kumar, S.D.J.M.-cum-P.M. (J.J.B.), Latehar (U.O.T.).
156. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur (U.O.T.).
157. Ms. Vidyawati Kumari, J.M.-cum-P.M. (J.J.B.), Ramgarh (U.O.T.).
158. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh (U.O.T.).
159. Mr. Khalid Rasheed Ali Ahmed, J.M.-cum-Judge I/c, Ramgarh (U.O.T.).
160. Ms. Ayesha Singh Sardar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh (U.O.T.).
161. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi

163. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi (U.O.T.).
164. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
165. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi (U.O.T.).
166. Ms. Manya Tandon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
167. Ms. Rupam Smrirti Topno, SDJM, Ranchi (U.O.T.).
168. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi (U.O.T.).
169. Mr. Alok Singh, S.D.J.M.- cum-Judge I/c-cum-P.M. (J.J.B.),Sahebganj (U.O.T.).
170. Mr. Hussamuddin Waris, S.D.J.M., Sahebganj (Rajmahal).
171. Mr. Pratik Ranjan, J.M., Sahebganj (Rajmahal).

Sub.:- Nomination of Judicial Officers for attending **one day State Level Conference on "Preserving Public Trust & Confidence in Judicial System"** on **20th April, 2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy, Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Conference scheduled to be held on **20th April, 2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy, Jharkhand, Ranch.**

The arrangement for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy, Jharkhand from the evening of preceding day of the conference till the evening of concluding day of the conference. All the nominated officers have to report at Judicial Academy Jharkhand at 9:30 A.M. in proper dress.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 1576 /Apptt.

Dated, Ranchi, the 18/04/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 421/JAJ dated 16.04.2024/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


18.4.24
Registrar (Administration)